

## STATEMENT

### Krishi Vigyan Kendras Established During 1976-77 Under Non-Government Organisation

S. No.	Location of KVK	Name of Host Institution
1.	KVK, Kapgari, Distt. Midnapore, (West Bengal)	Seva Bharati, Kapgari, Distt. Midnapore, WB.
2.	KVK, Sultanpur, Distt. Sultanpur (UP)	Kamala Nehru Memorial Trust, Sultanpur, UP.
3.	KVK, Kosbad Hill, Distt. Thane	Gokhale Education Society, Nasik, MS.
4.	KVK, Morabadi, Distt. Ranchi (Bihar)	Ramkrishna Mission, Morabadi, Ranchi, Bihar.
5.	KVK, Randheja, Distt. Gandhinagar, (Gujarat)	Gujarat Vidyapeeth, Ahmedabad, Gujarat.
6.	KVK, Kastrubagram, Distt, Indore, (Madhya Pradesh)	Kasturba Gandhi National Memorial Trust, Kasturbagram, Indore, MP.

[Translation]

## Data on Cattle

3529. SHRI JAI PRAKASH (Hardoi) : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether the Government propose to enhance the amount of assistance to be given to the State Governments to seek their co-operation in ascertaining the number of cattle in 1997 keeping in view the incomplete data of 1992 census regarding cattle; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) Yes Sir.

(b) As against an outlay of Rs.4 crore during the 8th plan, an amount of Rs.35 crore has been proposed for the conduct of livestock census during the 9th plan as a Central Sector Scheme.

[English]

## IPS officials under CBI investigation

3530. SHRI P.R. DASMUNSI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of IPS officials all over India facing CBI investigation under vigilance; and

(b) the details thereof. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). The information is being collected and will be laid on the Table of the House.

## Senior Citizens

3531. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether persons attaining a particular age are considered as senior citizens;

(b) if so, the details in this regard;

(c) the benefits/facilities provided to them by various agencies of the Government;

(d) whether the Government issue any certificate to these senior citizens so that they are recognised as senior citizens by all the concerned;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (f). Information is being collected and will be laid on the Table of the House.

## Free Sale Wheat to Maharashtra

3532. SHRI RAM NAIK : Will the Minister of FOOD be pleased to state :

(a) whether the Food Corporation of India (FCI) turned down the various suggestions made by the Government of Maharashtra regarding the release of free sale wheat for the month of October, 1996;

(b) if so, the details of the suggestions of the state Government;

(c) the reasons for turning down the said suggestions by the FCI; and

(d) the instructions issued/proposed to be issued to FCI for its future guidance?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d). Govt. of Maharashtra suggested to Food Corporation of India that the entire quantity of 35,000 M.T. for wheat allotted to them for October, 1996 may be released by FCI from the Godowns located in Maharashtra instead of 20,000 MT to be lifted from FCI Depots located in Gujarat. Since the Three Member Regional Committee of the State had already taken a decision prior to receiving this request, the suggestion was taken care of in the allotments made during Nov. and Dec., 96. On 29th Oct., 1996, the Govt. of Maharashtra suggested that 20,000 MT of wheat may